

In the National Company Law Tribunal, New Delhi
Registrar

Appeal. No. 487/252/ND/2018

SECTION OF THE COMPANIES ACT, 2013: 252

In the matter of:

M/s Agrim Fabrication Pvt. Ltd.

.....**Appellant**

VS.

Registrar of Companies

.....**Respondent**

Order delivered on 21.8.2018

Coram: Shiv Ram Bairwa, Registrar

For Appellant (s) : None Appeared

For Respondent(s) : Ms. Kusum Yadav, Company Prosecutor

For Income Tax Department : Ms. Lakshmi Gurung Standing counsel for Income Tax Department

ORDER

The Counsel of Income Tax Department submitted that she has received copy of appeal on 9.8.2018.

The counsel of Income Tax Department and representative of ROC requested for three weeks time to file reply to the appeal.

The Registrar of Companies and Income Tax Department are directed to file reply to the appeal before next date of hearing.

List the matter on 6.9.2018.

Sd/-
(Shiv Ram Bairwa)
Registrar